

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:1826
ANSWERED ON:26.07.2002
POWER TO FINANCIAL INSTITUTIONS
UMMAREDDY VENKATESWARLU

Will the Minister of FINANCE be pleased to state:

- (a) whether the FICCI has submitted a representation to the Government against giving sweeping powers to the financial institutions in debt recovery;
- (b) if so, the details of the representation; and
- (c) the reaction of the Union Government thereon?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI ANANT G. GEETE)

- (a): FICCI has informed that it had not submitted any such representation to any Ministry.
- (b) & (c): Does not arise.